

loom Corporations.

(c) No, Sir. There is no change in the scheme so far since April, 1986.

(d) Does not arise.

(e) Yes, Sir. The Government of Kerala have requested for increase in the number of rebate days to 60.

Identity Cards to Citizens

1030. SHRI V. TULSIRAM:
SHRI SHANTI DHARIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under consideration of Government to issue identity cards to the citizens of India in all the States to check infiltration and crimes on the lines of ration cards;

(b) if so, the details thereof;

(c) the time by which the scheme is expected to be implemented; and

(d) the extent to which such personal identity cards will detect the undesired elements and decrease the crimes of all sorts in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) to (d). The government have approved a pilot scheme for issue of identity cards in four selected tehsils in four border districts of Rajasthan, which is under implementation by the State Government. The scheme is aimed at checking infiltration and anti-national and anti-social activities in border areas. Under this scheme identity cards are proposed to be issued to permanent residents, temporary residents and visitors separately. Public servants carrying duly authorised official identity cards and foreign nationals having a valid passport/visa and/or other valid travel documents will be exempted. The scheme is

Centrally funded. The pilot scheme in Rajasthan is likely to be implemented during the current year. The State Government of Punjab and Gujarat having also been advised to consider preparation of similar pilot schemes in their respective border areas.

Committee to Study Financial Conditions of Handloom Weavers In A.P.

1031. SHRI V. TULSIRAM : Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government have recently set up a committee to study financial conditions of handloom weavers/workers in Andhra Pradesh;

(b) if so, whether the organisations of these workers have sent some memorandum giving details of their grievances;

(c) the action being taken for the redressal of their grievances; and

(d) the details of financial assistance to be provided to Andhra Pradesh in the respect?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) No, Sir.

(b) to (d). Do not arise.

Meeting of National Integration-Council

1032. SHRI G. M. BANATWALLA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any meeting of the National Integration Council was held recently and if so, when;

(b) the subjects and issues discussed at the meeting; and

(c) the decisions made or conclusions arrived at the said meeting?